

**2024**  
**High Court, Appellate Side,**  
**Calcutta**  
**NOTIFICATION**


**No. 5079 -R(JS).**

**Dated: The 24<sup>th</sup> May, 2024.**

Pursuant to the decision of the Hon'ble Supreme Court of India dated 19.05.2023 in W.P. (Civil) No.643 of 2015 (All India Judges Association - Vs.- The Union of India & Ors.), duly adopted by the Government of West Bengal vide Judicial Department's Notification no. 624-J/JD/V/2A-03/2020 dated 22.02.2024, augmenting the cadre strength of District Judge (Super Time Scale) posts from 10% to 15% from amongst the West Bengal Judicial Service (WBJS) Officers in the rank of District Judge (Entry Level) w.e.f. 01.01.2020, the Hon'ble Court has been pleased to grant/revise the date of granting the benefit of **Super Time Scale of Pay in Level J-7 of Pay Matrix of Rs. 1,99,100 - 2,24,100/-** to the following officers of the West Bengal Judicial Service, satisfying the eligibility criteria and entitlement norms, w.e.f. the dates as mentioned against each of their names, in terms of the Government Notification No. 3129-J/JD/V/2A-03/2020 dated 28.10.2022.

**This is in modification of Court's earlier Notification Nos. 1635-R(JS) dated 09.06.2020 and 456-R(JS) dated 24.01.2023, to the extent of following officers.**

Sl No.	Name of the Officer	Date of granting Super Time Scale of Pay as conferred earlier vide Court's Notification No. 1635-R(JS) dated 09.06.2020 and 456-R(JS) dated 24.01.2023, w.e.f.	Date of granting/Revised date of granting Super Time Scale of Pay in terms of the direction of the Hon'ble Supreme Court of India dated 19.05.2023 in W.P. (Civil) No.643 of 2015, w.e.f.
1.	Shri Jayanta Koley	10.03.2020	01.01.2020
2.	Shri Kausik Bhattacharyya	01.06.2020	01.01.2020
3.	Shri Har Govind Singh	--	01.01.2020
4.	Shri Partha Sarathi Chatterjee	01.08.2020	01.01.2020
5.	Shri Sudeb Mitra	--	01.01.2020
6.	Shri Partha Sarathi Mukhopadhyay	--	01.01.2020
7.	Shri Ajeya Matilal	01.09.2020	01.07.2020
8.	Shri Abhijit Som	01.11.2020	01.11.2020
9.	Shri Avani Pal Singh	01.07.2021	01.11.2020
10.	Smt. Sonia Majumdar	27.08.2021	01.11.2020
11.	Shri Soumendra Nath Das	27.08.2021	01.11.2020
12.	Shri Subhradip Mitra	01.09.2021	01.11.2020
13.	Smt. Chandrani Mukherjee (Banerjee)	18.11.2021	01.11.2020
14.	Shri Biswarup Bandyopadhyay	18.11.2021	01.11.2020
15.	Shri Pradip Kumar Panja	01.01.2022	01.11.2020
16.	Shri Indranil Bhattacharyya	01.02.2022	01.11.2020
17.	Shri Sudipta Kumar De	18.05.2022	05.11.2020
18.	Smt. Nabanita Ray	18.05.2022	05.11.2020

  
(Biswarup Bandyopadhyay)  
Registrar (Judicial Service)  
High Court, A.S., Calcutta